

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) Yes, Sir. A proposal recommending hire of four harbor tugs is under consideration of the Board of Trustees of the Mumbai Port Trust.

(b) and (c) Yes, Sir. The issue has been discussed with the three trade unions by the management of Mumbai Port Trust. During discussion, the unions have recorded their objections to the proposal on various grounds including the ground that private agencies should not be engaged in to wage work which is of perennial nature. The views of the Unions and that of Management along with the comparative costs and availability of tugs have been placed before the Board for consideration.

The House re-assembled at twelve of the clock,

[MR. DEPUTY CHAIRMAN in the Chair.]

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Shipping

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:

- (1) G.S.R. 684 (E), dated the 17th September, 2009, publishing the Madras Port Trust Employees' (Retirement) Amendment Regulations, 2009.
- (2) G.S.R. 689 (E), dated the 23rd September, 2009, publishing the Tuticorin Port Trust Employees' (Retirement) Amendment Regulations, 2009.
- (3) G.S.R. 766 (E), dated the 20th October, 2009, publishing the Kandla Port Trust Employees' (Retirement) Amendment Regulations, 2009.
- (4) G.S.R. 685 (E), dated the 17th September, 2009, publishing the Cochin Port Trust Employees' (Retirement) Amendment Regulations, 2009.
- (5) G.S.R. 601 (E), dated the 27th August, 2009, publishing the Visakhapatnam Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2009.
[Placed in Library. See No. L.T. 758/15/09]

I Notifications of the Ministry of Finance

II Report and Accounts (2008-09) of IDBI, Mumbai and related papers

III Report and Accounts (2008-09) of various Public Sector Bank and related papers

IV Report (2008-09) of SEBI, Mumbai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table: